

**Hospital Waste**

1412. SHRI K.S. RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have formulated any new rules to deal with the problem of disposal of hospital waste;

(b) if so, the details thereof;

(c) whether these rules are being strictly followed by Government and Private Hospitals in Delhi;

(d) if not, the reasons therefor; and

(e) the number of categories in which hospital waste can be classified?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE: (a) and (b) Ministry of Environment and Forests have notified the Bio-Medical Waste (Management & Handling) Rules, 1998 on 20th July, 1998 which provide for regulation of generation, collection, storage, transportation, treatment and disposal of bio-medical waste. These rules apply to all persons who generate, collect, receive, store, transport, treat, dispose or handle bio-medical waste in any form.

(c) and (d) The State Governments/ Union Territories are required to initiate necessary action for implementation of the rules.

(e) The rules have specified 10 categories of Bio-medical waste.

**Increase in Activities of ISI and Foreign Intelligence Agencies**

1413. SHRI M. RAJAI AH:  
DR. T. SUBBARAMI REDDY:  
SHRI K. YERRANNAIDU:  
SHRI RAVINDRA KUMAR PANDEY:  
PROF. P.J. KURIEN:  
SHRI G. GANGA REDDY:  
SHRI SHANTILAL PURSHOTTAMDAS PATEL:  
SHRI R. SAMBASIVA RAO:  
SHRI MOHAN RAWALE:  
SHRI SUSHIL CHANDRA VARMA:  
DR. SUGUNA KUMARI CHELLAMELLA:  
SHRI ASHOK NAMDEORAO MOHQ:  
SHRI D.S. AHIRE:  
SHRI MADHAV RAO PATIL:  
SHRI RAMKRISHNA BABA PATIL:  
SHRI VITHAL TUPE:  
SHRI ABHAYSINH S. BHONSLE:  
SHRI A. VENKATESH NAIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the activities of ISI and foreign Intelligence Agencies have increased rapidly in the country particularly in Southern States;

(b) if so, the details of States where these activities have been confirmed and suspected;

(c) the details of terrorist organisations getting support from ISI alongwith the places where these are operating;

(d) the number of ISI agents nabbed/killed during the current year in comparison to the same period of the preceding three years;

(e) whether the Pakistan armed forces have added about 20 per cent manpower and equipments in our country through the border areas;

(f) if so, the details thereof;

(g) whether the conspiracy of ISI to murder the high politicians in Ahmedabad has been revealed;

(h) if so, details thereof;

(i) whether the State Governments have demanded funds to fight against terrorism;

(j) if so, the details thereof; and

(k) the steps taken by the Union Government to check ISI activities and strengthen the coastal surveillance?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) It is not correct to say that activities of foreign Intelligence Agencies, particularly the ISI have increased in Southern States. However, there is no let up in the Pak design to destabilise the country through a proxy war by aiding and abetting activities of various terrorist/militant organisations in J&K, Punjab and North Eastern States. Occasional modules of Pak inspired militancy/terrorism have also been detected in Andhra Pradesh, Gujarat, Delhi, U.P. and Rajasthan.

(c) Various Kashmiri militant outfits like JKLF, Hizbul Mujahideen, Harkat-ul-Ansar, Lashkar-e-Taiba, Al-Faran, etc., are getting support from the ISI. Similarly, most of the terrorist outfits operational in Punjab like KCF (P), KZF, BKI ISYF (Rode), etc., are based in Pakistan from where they are making attempts to revive militancy in Punjab.

(d) The number of suspected ISI agents/militants arrested/killed in the country (including J&K) during the last four years:

Year	Arrested	Killed
1995	3638	1387
1996	2941	1332
1997	2598	1330
1998	1341 (Till Nov., 98)	860 (Till 22.10.98)

(e) and (f) No specific information in this regard is available.

(g) and (h) A module of Lashkar-e-Taiba backed by ISI was interdicted and disrupted by the Gujarat Police by neutralising (Ahmedabad, October 12, 1998) Mohd. Shahbaj @ Abu Qasim, Pakistani activist of Lashkar-e-Taiba based in Ahmedabad (Gujarat). Mohd. Shafiq an Indian associate of Mohd. Qasim was also arrested from Jodhpur. Shafiq had helped Mohd. Shahbaj and his

associate to settle down in Ahmedabad (Gujarat). Mohd. Shahbaj was sent by ISI backed Lashkar-e-Taiba to Gujarat to assassinate L.K. Advani, Union Home Minister and Keshu Bhai Patel, CM, Gujarat.

(i) and (j) Position of funds released to State Police Forces under the scheme for modernisation is shown in the enclosed Statement.

(k) To check ISI activities in the country various security agencies both belonging to the Union and States have been working together. Regular coordination meetings are being held to device strategies and share the intelligence. Even in the field, security agencies belonging both to the Union and States are in regular consultation with each other and according to need, launch joint operations. Vigil on the international border has been intensified with a view to check infiltration and smuggling of arms and explosive. A scheme of joint coastal patrolling has been adopted in sensitive States of Gujarat and Maharashtra involving Police, Customs and Coast Guards. Besides, regular coordination meetings are being held between various security agencies in these two States to chalk out strategy and share intelligence regarding coastal security.

#### **Statement**

*Scheme for Modernisation of State Police Forces—funds released and utilisation position for 1996-97 and 1997-98 and funds released during 1998-99 (Position as on 20-11-1998)*

(Rs. in Lakhs)

Name of State	Rel. in 1996-97	Amt. spent	Rel. in 1997-98	Amt. spent	Alloca. 1998-99	1st inst. released	2nd inst. released	Spl. asst. released	Purpose for which spl. asst. has been released	Total rel. 1998-99
1	2	3	4	5	6	7	8	9	10	11
Andhra Pradesh	709.580	673.310	1209.560	NII	209.580	104.780	NII	NII	—	104.280
Arunachal Pradesh	92.540	92.540	96.270	92.540	46.270	23.135	NII	NII	—	23.135
Assam	195.430	NII	47.715	NII	95.430	NII	NII	NII	—	NII
Bihar	333.120	332.110	783.120	781.120	233.120	NII	NII	NII	—	233.120
Goa	79.480	50.000	NII	NII	58.960	NII	NII	NII	—	NII
Gujarat	150.480	150.180	150.180	NII	150.180	75.090	NII	NII	—	75.090

1	2	3	4	5	6	7	8	9	10	11
Haryana	35.855	35.855	71.710	71.710	71.710	35.855	Nil	Nil	—	35.855
Himachal Pradesh	40.690	Nil	20.435	Nil	40.690	Nil	Nil	100.000	Eqpt. under modernisation scheme	100.000
J & K	119.770	119.770	81.540	81.540	81.540	40.770	40.770	500.000	Eqpt. for counter- insurgency ops.	581.540
Karnataka	350.800	350.800	200.800	138.020	150.800	75.400	Nil	Nil	—	75.400
Kerala	113.990	61.620	113.990	34.290	113.990	Nil	Nil	Nil	—	Nil
Madhya Pradesh	478.820	478.820	387.820	Nil	237.820	118.910	Nil	Nil	—	118.910
Maharashtra	251.990	175.125	Nil	Nil	251.290	125.645	Nil	Nil	—	125.645
Manipur	176.630	176.630	217.315	217.315	34.630	17.315	Nil	Nil	—	17.315
Meghalaya	59.890	59.890	51.880	51.880	25.940	12.970	Nil	Nil	—	12.970
Mizoram	87.780	87.780	87.780	87.780	43.890	21.945	Nil	Nil	—	21.945
Nagaland	220.030	218.990	238.430	238.430	38.430	19.215	Nil	Nil	—	19.215
Orissa	200.000	200.000	164.610	104.610	104.610	52.305	Nil	Nil	—	52.305
Punjab	84.650	84.650	284.650	Nil	84.650	42.325	Nil	Nil	—	42.325
Rajasthan	154.920	154.920	154.920	Nil	154.920	77.480	Nil	Nil	—	77.480
Sikkim	8.610	8.610	43.015	Nil	17.220	8.610	Nil	Nil	—	8.610

1	2	3	4	5	6	7	8	9	10	11
Tamil Nadu	598.375	511.750	296.750	237.190	196.750	96.375	Nil	Nil	—	96.375
Tripura	146.530	146.530	246.530	Nil	46.530	23.265	Nil	Nil	—	23.265
Uttar Pradesh	536.300	528.530	626.300	Nil	336.300	168.150	Nil	Nil	—	168.150
West Bengal	274.770	174.770	174.770	Nil	174.770	Nil	Nil	Nil	—	Nil
Total :	5500.000	5750.000			5000.000	1374.640	40.770	600.000	—	2015.410

- Note: 1. In addition to this in J&K an amount of Rs. 1045.31 Crores has been given for security related expenditure upto 31.3.1998.  
2. Goa has an unspent balance of Rs. 7.33 lakhs (1995-96) and Rs. 29.48 lakhs (1996-97).

#### Renaming 'Ahmedabad' as 'Karnavati'

1414. SHRI HARIN PATHAK:  
SHRI SURESH WARPUDKAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have rejected the demand of Government of Gujarat for renaming 'Ahmedabad' as 'Karnavati'; and

(b) if so, the reasons therefor alongwith the State of proposal approved by the Gujarat Assembly?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (b) The proposal for changing the name of Ahmedabad to Karnavati was received by the Government of India from the State Government of Gujarat after a Resolution in this regard had been passed by the Ahmedabad Municipal Corporation. The Government of India has, for the present, decided not to change the name.

[Translation]

#### Irregularities in Allotment of Petrol Pumps

1415. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there have been large scale irregularities and corruption in the allotment of the petrol pumps and gas agencies;

(b) if so, the details thereof; and

(c) the measures taken by the Government to check such irregularities?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Selection of Dealers and Distributors of various petroleum products is done by Oil Selection Boards constituted from time to time. Complaints and criticism on the functioning of Oil Selection Board, which was constituted on January 1, 1993, had been received by Government. There were also a number of litigations involving the decisions of these Boards.

Government have since revised the guidelines for selection for Dealers and Distributors and has also re-constituted the Dealer Selection Board by decisions taken on 1.4.1997 and 14.10.1998. These arrangements are intended to ensure a fair, transparent and objective procedure. The constitution of the Dealer Selection Board is now as under:

A retired Judge of the High Court/  
District Court — Chairman.

An Officer not below the rank of  
Chief Manager of — Member  
one/concerned Oil Company

An Officer of the rank of Chief  
Manager of another Oil Company — Member